

Statement-II*The Details as on 26-5-98 is as under:*

S.No.	Name of the Minister	Name of the Staff	Type	Allotted/ proposed
1.	Sh. Murli Manohar Joshi M/o HRD	Sh. Tarun Mishra 1st P.A.	B	Sanction Issued
2.	Sh. B. Dattatreya MOS (U A & E)	Sh. M.R. Reddy 1st P.A.	B	-do-
3.	Sh. Atal Bihari Vajpayee Prime Minister	Sh. Suadheendra Kulkarni, Director	D-II	-do-
4.	-do-	Sh. A.K. Tondon OSD to PM	C-II	-do-
5.	Sh. B. Dattatreya MOS (UA & E)	Sh. M. Srinivasa Rao LPA	B	-do-
6.	Sh. Ram Jethmalani Minister UA & E	Sh. E.V. Venugopal APS	B	-do-

*[Translation]***Setting up of Civil Aerodrome at Bareilly**

403. SHRI RAJVEER SINGH : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to set up a civil aerodrome at Bareilly (U.P.);

(b) if so, the time by which it would be commissioned; and

(c) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) No, Sir.

(b) Does not arise.

(c) No airline operators have projected a requirements for operating their scheduled flights through Bareilly.

*[English]***Alleged Violation of Human Rights by Army Personnel**

404. SHRI P.R. KYNDIAH : Will the Minister of DEFENCE be pleased to state :

(a) whether during the recent anti-insurgency operations in Meghalaya, there have been many cases of human rights violations by security personnel;

(b) whether the Centre has conducted any probe on the reported brutalities, including outraging modesty of women folk, indulged in by the army personnel;

(c) if so, the findings thereof;

(d) whether any first-person narration of incidents either from the victims or from the community leaders in Meghalaya has been recorded; and

(e) if so, the summary thereof ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) No incident of human rights violation has occurred during the recent anti-insurgency operations in Meghalaya.

(b) to (e) Question does not arise in view of (a) above.

IRFC Facing Financial Crunch

405. SHRI K.S. RAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Indian Railway Finance Corporation (IRFC) has been facing financial crunch for the last several years;

(b) if so, the details of the financial constraints faced by the IRFC during 1995-96, 1996-97 and 1997-98;

(c) whether the IRFC had tried to raise funds for railway projects through capital market;

(d) if so, the details thereof indicating the extent of success achieved thereby;

(e) whether his Ministry has been asking the Ministry of Finance for adequate budgetary support for the railways infrastructure; and

(f) if so, the details thereof and the Finance Ministry's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF